

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 20/(MAH)/2015
CA No.

CORAM:

Present:

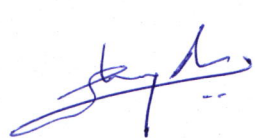
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.03.2017

NAME OF THE PARTIES: Mr. Mukesh Gokal
V/s.
M/s. Contrex Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Nisha Shah I/B Kalpesh Joshi Associates	Interveners	Nisha 31/3/17
2)	Adv. Shrey Shah I/B Jhangiani Namra & Associates	Petitioners	 31/3/17
3)	Yugandhara Khanwilkar I/B. Dastur Kalambi & Associates	Respondents No. 2 to 6.	Yugandhara 31/03/17

Order

TCP No. 20/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter for hearing on 9.6.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)